

PART III
GOVERNMENT OF PUNJAB
DEPARTMENT OF TOURISM AND CULTURAL AFFAIRS
(Tourism Branch)

NOTIFICATION

The 2nd August, 2016

No. S.O. 60/P.A.20/1964/S.4/2016.—With reference to the Government of Punjab, Department of Tourism and cultural Affairs, Notification No.S.O.21/P.A.20/1964/S.4/2016, dated the 04th March, 2016, and in exercise of the powers conferred by sub-section (3) of section 4 of the Punjab Ancient and Historical Monuments and Archeological Sites and Remains Act, 1964 (Punjab Act No.20 of 1964), and all other powers enabling him in this behalf, the Governor of Punjab is pleased to declare the place mentioned in column 5 of the Schedule given below, to be a protected monument, namely:-

SCHEDULE

Sr. No.	District	Tehsil	Locality	Name of Monument/ Site	Revenue Plot No. to be included under protection	Area	Boundaries	Ownership	Under which Possession ship
1	2	3	4	5	6	7	8	9	10
1	Kapurthala	Sultanpur Lodhi	Sultanpur Lodhi	Quila Sarai	Khevat No. 53/52, Khautoni No. 136, Khasra No. 251 Min	65 Kanal 7 Marla	Boundary Deh Abadi	Government Punjab	Makbuja Bashindagan Deh

ANJALI BHAWRA,
Principal Secretary to Government of Punjab,
Department of Tourism and Cultural Affairs.